

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 931 of 2020 in CP 46/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2021**

Name of the Company: NK Proteins Pvt Ltd  
V/s  
Union of India

IA For Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**

(Through Video Conferencing)

Advocate, Mr. Keyur Gandhi is present on behalf of Nanavati Associates, Advocate for the applicant.

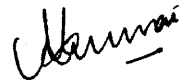
It is informed by learned lawyer Mr. Keyur Gandhi that Mr. Devang Vays, Learned Assistant Solicitor General of India, is seeking time to file reply on behalf of the respondent / Union of India.

The prayer is allowed.

List the matter on 23.02.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER (TECHNICAL)**



**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

Dated this the 11<sup>th</sup> day of January 2021